

HIGH COURT OF ANDHRA PRADESH, HYDERABAD

ROC.NO.5541/2013-B.SPL.

DATED:02.09.2013

Sri N.Jaya Raj, Senior Civil Judge is empanelled for promotion as District Judge (Entry Level) by transfer under 65% quota by the High Court of Andhra Pradesh as per the directions of the Hon'ble Supreme Court of India in its Order dated 04.01.2007 in Civil Appeal No.1867 of 2006.

*A. Shankar Ananda*  
REGISTRAR (VIGILANCE)

**HIGH COURT OF ANDHRA PRADESH, HYDERABAD**

**ROC.NO.5542/2013-B.SPL.**

**DATED:02.09.2013**

The following 64 Senior Civil Judges are empanelled for promotion as District Judges (Entry Level) by transfer under 65% quota, for the year 2013 against the 68 vacancies (32 + 36) notified on 12.04.2013 and 24.06.2013 by the High Court of Andhra Pradesh as per the directions of the Hon'ble Supreme Court of India in its Order dated 04.01.2007 in Civil Appeal No.1867 of 2006.

1.	SRI V.NAGESWAR RAO
2.	SRI N.MALYADRI
3.	SRI N.ANANDA RAO
4.	SRI B.RAMA RAO
5.	SRI M.SANTHA RAJU
6.	SRI P.SUDHAKAR.
7.	SMT. T.RAMANI KRUPAVATHI
8.	SRI G.SARDAR MOHAN RAO
9.	KUM. Y.H.PRAMEELA REDDY
10.	SRI G.VENKATA KRISHNAM RAJU
11.	SRI D.VASUDEVA RAO
12.	SRI A.PRASAD RAJU
13.	SRI Y.VIJAYA KUMAR
14.	SRI CH.BALAGANGADHARA TILAK ROY
15.	SRI MOHD. NOORULLAH GHORI
16.	SRI C.LAKSHMINARAYANA
17.	SMT. D.LAKSHMI KAMESWARI
18.	SRI Y.GANAPATHI RAO
19.	SRI P.S.P.CHIRANJEEVA RAO
20.	SMT. G.SWARNALATHA
21.	SRI K.KRISHNA MURTHY
22.	SRI K.RAVEENDRA SINGH
23.	SRI P.KALYAN RAO
24.	SRI V.SRIRAMA CHANDRA MURTHY
25.	SRI Y.SOMESWARA RAO
26.	SRI SAMBASIVARAO NAIDU
27.	SRI A.SANTOSH REDDY
28.	SRI T.VENKATESWARA REDDY
29.	SRI C.B.SATYANARAYANA
30.	SRI M.SRIKANTHA CHARY
31.	SRI CH.KISHORE KUMAR
32.	SRI K.RAJ KUMAR
33.	SRI D.NAGARJUN
34.	SRI M.V.CHANDRA RANA
35.	SRI P.SUBRAHMANYA KUMAR

36.	SMT. S.PRAVEENA
37.	SRI B.SYAM SUNDER
38.	SRI M.RAMA SESHAGIRI RAO
39.	SRI D.CHIRANJEEVULU,
40.	SRI V.VENKATA SESHU BABU
41.	SRI P.PRABHAKAR
42.	SRI M.RAMA SATYANARAYANA
43.	SRI U.SATYA RAO
44.	SRI K.CHIDANANDA
45.	SMT. CH.SANTHA KUMARI
46.	SRI N.RAJ KUMAR
47.	SRI BATHINA VENKATA PRASAD
48.	SMT. M.SEETHARAJYA LAKSHMI
49.	SRI K.VENKATA RAMANA REDDY
50.	SRI P.UDAYA KUMAR
51.	SMT. J. SREELAKSHMI
52.	SRI D. SHAAM MOHAN RAO
53.	SRI CH.RAMACHANDRA MURTHY
54.	SRI S.V.NARASIMHA RAJU
55.	SRI K.SANGA REDDY
56.	SRI P.GURAPPA
57.	SRI K.SURYA RAO
58.	SRI M.VENGAIAH
59.	SRI M.R.SARVANA KUMAR
60.	SRI N.VICTOR IMMANUEL
61.	SRI P.V.RAMANA RAO
62.	SRI N.NARAYANA
63.	SRI B.SURESH
64.	SRI G.MOHAN KUMAR

**NOTE:**

1. The result of the officers, viz., Sri N.Raja Prasad Baba, Sri M.Krishnappa and Sri K.Venkateswarlu are kept in a sealed cover as they are facing the disciplinary proceedings for the time being.
2. The benefit of promotion of Sri N.Malyadri will be effective after expiry of the period of punishment imposed upon him.

*A. Shankar Ananda*  
REGISTRAR (VIGILANCE)